

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH : JODHPUR

Date of order : 22.03.1999

O.A. No. 79/98

Heera Lal son of Shri Ramdeo, aged about 37 years resident of Quarter No. A-5, Sector 5-A, J.N. Vyas Colony, Bikaner, working as Khallasi in the office of Assistant Engineer (Electric), Civil Construction Wing, All India Radio, Bikaner.

... Applicant.

versus

1. Union of India through the Secretary Ministry of Information and Broad Casting Sanchar Bhawan, New Delhi.
2. Executive Engineer (Electric), Civil Construction Wing, All India Radio, 10th Floor, Information Bhawan, C.G.O. Complex, Lodi Road, New Delhi.
3. Junior Engineer (Electric), Civil Construction Wing, All India Radio, Bikaner.

... Respondents

Mr. Y.K. Sharma, Counsel for the applicant.

Mr. Vinit Mathur, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Heera Lal, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to consider and regularise his services as Assistant Pump Operator (APO, for short) in the grade of Rs. 800-1150 (RPS).

Order 2. We have heard the learned counsel for the parties and have



gone through the records of the case carefully.

3. Applicant's case is that his services are being utilised as APO and despite the fact that he is a Khallasi, the work of Khallasi was never taken from him ever since his appointment. It is urged that since the applicant has discharged the duties of APO, his services as APO should be regularised. On the contrary, the respondents have stated that the applicant has been performing the duties of Khallasi attached to the Pump Set. He was, in fact, not performing the duties of an APO. It has also been stated by the respondents that whenever the applicant satisfies the criteria for promotion to the post of APO as per rules, the applicant will be promoted.

4. In the facts and circumstances stated above, this application is disposed of with a direction to the respondents to consider the applicant for promotion to the post of APO as per his turn in accordance with rules. No order as to costs.

Gopal Singh

(Gopal Singh)

Adm. Member

Gopal Krishna

(Gopal Krishna)

Vice Chairman

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Part II and III destroyed  
in my presence on 3.7.2006  
under the supervision of  
Section Officer ( ) as per  
order dated 16/7/2006

Section Officer (Record)